

PATNA HIGH COURT

NOTICE

District Judge (Entry Level), Direct from Bar Exam-2026

In view of several representations received from the candidates/ aspirants of District Judge (Entry Level), Direct from Bar Exam-2026 who have already applied/ registered online for the said exam in response to the Advertisement No. BSJS/1/2026 dated 30.03.2026 but have some issue regarding payment of examination fee, as decided it is hereby informed that the online portal of the Patna High Court for receiving application for the aforesaid exam is extended by ten (10) days i.e. upto **25.05.2026** till 23:59 hours from **15.05.2026** onwards. However, the link shall remain available upto **01.06.2026** till 23:59 hours only for the purpose of uploading the scanned photograph, signature, declaration written in the own handwriting, filling bank reference number and obtaining printout of the online filled application form.

Further, it is made clear that the candidates are liable to pay the requisite fee again, if wrong/ invalid credential (viz. Registration Number, date of birth and etc.) has been mentioned/ given by them at the lime of submission of examination fee resulting in showing the fee as not paid.

By order of the Court

**Patna High Court, Patna
Date: 14.05.2026**



Registrar General